

Gujarat Electricity Regulatory Commission (Levy and Collection of Fees and Charges by SLDC) Regulations, 2005

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Gujarat Electricity Regulatory Commission (Levy and Collection of Fees and Charges by SLDC) Regulations, 2005

In exercise of the powers conferred under Sec. 181 of the Electricity Act, 2003 (Act 36 of 2003), and all powers enabling it in that behalf, the Gujarat Electricity Regulatory Commission hereby makes the following Regulations, namely:-

<u>CHAPTER 1</u> GENERAL

<u>CHAPTER 2</u> DEFINITIONS AND INTERPRETATIONS

<u>CHAPTER 3</u> FEES AND CHARGES TO BE PAID TO SLDC

SCHEDULE 1